

ORDER- SHEET

Case No- MVE 116/19  
St Vs- Nandita Singh  
U/S- 177 M.V Act

Serial  
No. of  
order

Date

Order

Signature


17-7-19

The accused person has appeared/ has been represented before the court and vide petition no 2087/19 Pleaded guilty. Copy furnished . Offence Us 177 M.V Act is read over and explained to the accused which he /she pleaded guilty. Accused plea of guilty is accepted.

Hence, I convict and sentenced the accused to pay a fine of Rs 100/-

I/d S.I for 2 Day/days.

Accordingly case is disposed.

  
ADDL CLERK  
Banga